GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA STARRED QUESTION NO. 4 (H) TO BE ANSWERED ON 02nd FEBRUARY, 2022

SPECIAL ECONOMIC ZONES

*4 (H). SHRI KAUSHALENDRA KUMAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the, State-wise, names of areas selected under Special Economic Zones (SEZs) in the country along with the present status of the said areas;
- (b) whether the Government proposes to develop some areas after identifying the same under SEZ in Bihar in view of the backwardness of the State;
- (c) if so, the names of the said areas;
- (d) if not, the reasons therefor; and
- (e) the, year-wise, amount of revenue being earned by the Government from the areas developed under the SEZ rules during the last five years?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 4(H) FOR ANSWER ON 02nd FEBRUARY, 2022 REGARDING "SPECIAL ECONOMIC ZONES".

(a): States/Union Territories-wise details of Special Economic Zones (SEZs) are at Annexure. Details of locations of these SEZs are available at <u>www.sezindia.nic.in</u>.

(b) to (d): Post enactment of SEZ Act, 2005 the Central Government has not set up any SEZ in the country. SEZs are primarily private investment driven initiatives. Department of Commerce has not received any proposal for setting up a SEZ in Bihar as on date.

(e): The revenue received by the Government from SEZs during the last five years, year-wise is as below:

Year-wise revenue from duty for the Domestic Tariff Area Sale Transactions				
Year	Duty Amount Paid (Rs. Crores)			
2016-17	5,529			
2017-18	18,097			
2018-19	26,853			
2019-20	20,848			
2020-21	26,911			

States/Union Territories-wise distribution of approved SEZs (as on 27.01.2022)								
States/UTs	Central	State	Formal	Notified	Total	Total		
	Government	Government/	Approvals	SEZs	Notified SEZs	Operational		
	SEZs set up	Private Sector	granted	under	(Including	SEZs (Including		
	prior to the	SEZs set up	under the	the SEZ	prior to SEZs	prior to SEZs Act		
	enactment	prior to the	SEZs Act,	Act,	Act + under	+ under the		
	of SEZs Act,	enactment of	2005	2005	the SEZs Act,	SEZs Act, 2005)		
	2005	SEZs Act, 2005			2005)			
	-1-	-2-	-3-	-4-	(1+2+4)	-6-		
Andhra Pradesh	1	0	33	27	28	24		
Chandigarh	0	0	2	2	2	2		
Chhattisgarh	0	0	2	1	1	1		
Delhi	0	0	2	0	0	0		
Goa	0	0	7	3	3	0		
Gujarat	1	2	26	22	25	21		
Haryana	0	0	25	22	22	7		
Jharkhand	0	0	2	2	2	0		
Karnataka	0	0	61	50	50	34		
Kerala	1	0	28	24	25	20		
Madhya	0	1	12	7	8	5		
Pradesh								
Maharashtra	1	0	51	45	46	37		
Manipur	0	0	1	1	1	0		
Nagaland	0	0	2	2	2	0		
Odisha	0	0	7	5	5	5		
Puducherry	0	0	1	0	0	0		
Punjab	0	0	5	3	3	3		
Rajasthan	0	2	5	4	6	3		
Sikkim	0	0	1	0	0	0		
Tamil Nadu	1	4	56	53	58	50		
Telangana	0	0	64	57	57	35		
Tripura	0	0	1	1	1	0		
Uttar Pradesh	1	1	24	21	23	14		
West Bengal	1	2	7	5	8	7		
GRAND TOTAL	7	12	425	357	376	268		
